

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.4  
TO BE ANSWERED ON 02.02.2017**

**UDAY**

**\*4. KUMARI SHOBHA KARANDLAJE:  
SHRI PRATHAP SIMHA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Ujjwal Discom Assurance Yojana (UDAY) launched for the financial and operational turnaround of the State owned Power Distribution Companies (DISCOMs), may likely to create new problems for them and lead to debt trap in the long run and if so, the facts thereof;**
- (b) whether the States and State- DISCOMS were taken on board, in the matter of planning, execution and implementation of the Scheme and if so, the details thereof;**
- (c) the achievements of the scheme, State-wise;**
- (d) whether the scheme is optional for States and if so, the details of the States which have signed MoU with the Union Government under the scheme; and**
- (e) the steps being taken by the Union Government to reduce likely future losses of State power utilities under the scheme?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (e) : A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.4 TO BE ANSWERED IN THE LOK SABHA ON 02.02.2017 REGARDING UDAY.**

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**(a) & (b) : No, Madam. Ujwal DISCOM Assurance Yojana (UDAY) has been evolved and launched after extensive stakeholder consultations including Banks/Financial Institutions (FIs) and various State Governments for financial and operational turnaround of the State owned Power Distribution Companies (DISCOMs). The scheme aims to reduce interest burden, cost of power & power losses in Distribution sector and improve operational efficiency of DISCOMs.**

**A Monitoring Committee has been constituted to ensure close monitoring of performance of the participating States under UDAY. The Committee reviews the operational and financial parameters of participating States, including issuance of bonds, bank funding for operational requirement, tariff related issues and offset issues raised by States.**

**(c) : As on 27-01-2017, Bonds worth Rs.1,83,084.29 crore have been issued by the participating States under UDAY, at reduced rate of interest leading to savings in the interest burden. The details of issuance of Bonds and Parameters-wise Targets and Achievements during H1 of FY 2016-17 by the participating States of UDAY are given at Annexures-I & II respectively.**

**(d) : The Scheme is optional for States to join. As on 27-01-2017, Twenty States, namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand and Union Territory of Puducherry have signed the Memorandum of Understanding (MoU) with the Government of India under Ujwal DISCOM Assurance Yojana (UDAY). Out of the above States Gujarat, Goa, Karnataka, Manipur, Puducherry and Uttarakhand have joined UDAY for the operational turnaround of their DISCOMs.**

**(e) : Under the scheme, States are to take over 75% of debt of DISCOMs as on 30-09-2015 which would be outside the Fiscal Responsibility & Budgetary Management (FRBM) limits. To reduce chances of future losses, States/DISCOMs have committed to take measures to reduce Aggregate Technical & Commercial (AT&C) losses and revenue gaps, which include coal linkage rationalization, liberally allowing coal swaps from inefficient to efficient plants, allocation of coal linkages at notified prices, demand side management & energy efficiency measures etc.**

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ANNEXURE REFERRED TO IN PART (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 04 TO BE ANSWERED IN THE LOK SABHA ON 02.02.2017 REGARDING UDAY.

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<b>SUMMARY OF ISSUANCE OF BONDS UNDER UDAY (AS ON 27-01-2017)</b>				
<b>Sl. No.</b>	<b>State</b>	<b>Discom Liabilities (as per MoU) as on 30-09-2015</b>	<b>Total Bonds issued by State till date</b>	<b>Total Bonds issued by Discom</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
<b>1</b>	<b>RAJASTHAN</b>	<b>80530</b>	<b>58157</b>	<b>12368</b>
<b>2</b>	<b>UTTAR PRADESH</b>	<b>53935</b>	<b>39133.29</b>	<b>10714</b>
<b>3</b>	<b>CHHATTISGARH</b>	<b>1740</b>	<b>870</b>	<b>0</b>
<b>4</b>	<b>JHARKHAND</b>	<b>6718</b>	<b>6136</b>	<b>0</b>
<b>5</b>	<b>PUNJAB</b>	<b>20838</b>	<b>15629</b>	<b>0</b>
<b>6</b>	<b>BIHAR</b>	<b>3109</b>	<b>2332</b>	<b>0</b>
<b>7</b>	<b>JAMMU &amp; KASHMIR</b>	<b>3538</b>	<b>3538</b>	<b>0</b>
<b>8</b>	<b>HARYANA</b>	<b>34602</b>	<b>25951</b>	<b>0</b>
<b>9</b>	<b>Andhra Pradesh</b>	<b>11008</b>	<b>8256</b>	<b>0</b>
<b>10</b>	<b>Madhya Pradesh</b>	<b>30594</b>	<b>0</b>	<b>0</b>
<b>11</b>	<b>Maharashtra</b>	<b>6613</b>	<b>0</b>	<b>0</b>
<b>12</b>	<b>Himachal Pradesh</b>	<b>3854</b>	<b>0</b>	<b>0</b>
<b>13</b>	<b>Telangana</b>	<b>11897</b>	<b>0</b>	<b>0</b>
<b>14</b>	<b>Assam</b>	<b>1510</b>	<b>0</b>	<b>0</b>
<b>15</b>	<b>Tamil Nadu</b>	<b>30420</b>	<b>0</b>	<b>0</b>
<b>TOTAL</b>		<b>300906</b>	<b>160002.29</b>	<b>23082</b>

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**ANNEXURE-II**

**ANNEXURE REFERRED TO IN PART (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 04 TO BE ANSWERED IN THE LOK SABHA ON 02.02.2017 REGARDING UDAY.**

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NAME OF STATE	PARAMETERS WISE TARGETS AND ACHIEVEMENT IN MAJOR PARAMETERS DURING H1 OF FY 2016-17 UNDER UDAY													
	Feeder Metering (Urban) [Nos.]		Feeder Metering (Rural) [Nos.]		DT Metering (Urban) [Nos.]		DT Metering (Rural) [Nos.]		Domestic Connections (Lacs)		Feeder Improvement (Nos.)		Feeder Segregation (Nos.)	
	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Gujarat	0.00	67.00	0.00	181.00	6189.00	9169.00	80561.00	45794.00	1.43	1.76	3543.00	4983.00	0.00	206.00
Punjab	0.00	0.00	0.00	0.00	13347.00	2000.00	35408.00	0.00	0.00	0.00	7938.00	4300.00	0.00	0.00
Karnataka	4.00	5.00	9.00	10.00	1953.00	2097.00	10910.00	12187.00	0.56	0.59	643.00	387.00	234.00	132.00
Goa	0.00	0.00	0.00	0.00	250.00	0.00	399.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Andhra Pradesh	0.00	0.00	0.00	0.00	250.00	0.00	2000.00	0.00	2.83	4.10	32.00	31.00	106.00	0.00
Bihar	0.00	0.00	794.00	165.00	23499.00	0.00	27362.00	0.00	17.93	8.20	14128.00	1505.97	0.00	0.00
Jharkhand	0.00	25.19	661.00	0.00	0.00	0.00	20000.00	0.00	6.00	1.00	210.00	0.00	115.00	0.00
Rajasthan	153.00	141.00	1598.00	1036.00	9073.00	8932.00	0.00	0.00	2.50	2.74	7000.00	5985.00	0.00	0.00
Madhya Pradesh	61.00	61.00	692.00	646.00	3607.00	1826.00	42937.00	15995.00	3.14	2.16	112.00	52.00	176.00	170.00
Manipur	9.00	9.00	15.00	30.00	359.00	354.00	436.00	395.00	0.69	0.59	17.00	17.00	0.00	0.00
Puducherry	5.00	0.00	6.00	0.00	435.00	0.00	760.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Chhattisgarh	223.00	121.00	887.00	349.00	11115.00	0.00	29619.00	0.00	1.10	0.00	33.00	0.00	140.00	0.00
Haryana	0.00	0.00	0.00	0.00	4538.00	73.00	0.00	0.00	45.30	0.52	0.00	267.00	0.00	0.00
Uttarakhand	0.00	0.00	0.00	0.00	108.00	0.00	0.00	0.00	0.05	0.03	8.00	13.00	8.00	0.00
Maharashtra	46.00	46.00	34.00	34.00	1506.00	1506.00	113.00	113.00	1.00	3.86	930.00	0.00	0.00	0.00
J&K	324.00	324.00	582.00	299.00	9081.00	535.00	0.00	0.00	0.40	0.00	60.00	0.00	23.00	0.00

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